

Expansion of Thiruvananthapuram Airport

1915. SHRI RAMESH CHENNITHALA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the present stage of the expansion of Thiruvananthapuram airport after taken over by the International Airports Authority of India; and

(b) when the expansion work is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The International Airports Authority of India took over the functioning of the Thiruvananthapuram International Airport with effect from 1.4.1991. The Authority has taken up major development works to bring the airport to the international standards, and to meet immediate requirements. The development works, such as interim modifications to existing domestic terminal building, expansion of aircraft parking apron, provision of simple approach lighting for main runway, improvement to runway lighting system, provision of airconditioning in the Domestic Arrival Hall, construction of shoulders for main runway, strengthening of main and abandoned runways are in progress. These works are likely to be completed by middle of next year.

[*Translation*]

Restoration of Indian Airline Service on Bhopal-Rewa-Delhi Route

1916. SHRI BEEM SINGH PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the flights of the Indian Airlines on Bhopal-Rewa-Delhi route has been discontinued;

(b) if so, the reasons therefor; and

(c) when it is likely to be restored and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Indian Airlines never operated a Bhopal-Rewa-Delhi service. The airfield at Rewa is not suitable for operation of any of the aircraft available with Indian Airlines.

[*English*]

Functioning of Central Ayurveda and Sidh Research Council

1917. SHRI BARE LAL JATAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any report regarding the activities of Central Ayurveda and Side Research Council has been sent to the Central Vigilance Commission; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). No report on the activities of the Central Council for Research in Ayurveda and Siddha has been sent to the Central Vigilance Commission. However, a disciplinary case against the Director of the Council was referred to them for advice.

[*Translation*]

Temporary Arrangement for Tickets at Mathura Junction

1918. SHRI YOGANAND SARASWATI: Will the Minister of RAILWAYS be pleased to state: